

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
P R YOGESH
III ADDL SENIOR CIVIL JUDGE
Cause List Date: 07-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 618/2010 (HEARING) IA/1/2010		KARNATAKA STATE BOARD OF Vs AMJAD ALI	S.MUNEER AHMED
2	O.S. 826/2012 (HEARING) IA/1/2012		Munianneppa Vs Sarojamma	S.D.Manjunatha
3	O.S. 925/2012 (HEARING) IA/1/2012		Galamma Vs gullaiah	PADMANABHA
4	O.S. 320/2018 (HEARING) IA/1/2018 IA/2/2018		Panchalingaiah Vs Umesh C R	V Viswanath
5	O.S. 372/2019 (HEARING) IA/1/2019		SULOCHANA Vs SOMASHEKAR REDDY	NAGA REDDY V
6	O.S. 1772/2015 (ARGUMENTS.) IA/1/2015		Sarojamma Vs Kamma	A C Subramanya
Cases listed below are adjourned due to Covid 19				
7	O.S. 1078/2008 (SUMMONS) IA/1/2008	25-08-2020	RATHNAMMA Vs KRISHNAPPA	M.K.RAMESHGOWDA
8	FDP 33/2011 (SUMMONS)	25-08-2020	LALITHAMMA Vs SIDDA REDDY.N.	PAVAMANA ASSOCIATES.
9	O.S. 1187/2012 (SUMMONS) IA/1/2012	25-08-2020	Arun Babu Vs Mariyamma	VENKATARAMANAPPA
10	O.S. 1559/2012 (SUMMONS) IA/1/2012	25-08-2020	Prakash Vs Kempaiah	B.Mahesh
11	O.S. 2630/2006 (ISSUES.) IA/1/2006 IA/2/2006	25-08-2020	V BHAGYA Vs HEMA REDDY	J.V.CHANDRA SHEKAR
12	O.S. 178/2006 (EVIDENCE.) IA/1/2006 IA/2/2006 IA/3/2006	25-08-2020	SATISH REDDY Vs GOWRAMMA	M.S. VARADARAJAN EXPARTY
13	O.S. 770/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	25-08-2020	BASAPPA @ KAKARAMANAVARA BASAPPA Vs SHANTHAMMA	V.P.SHANMUGAM D1 TO 5 - EXPARTE

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14	O.S. 1950/2006 (EVIDENCE.) IA/1/2006 IA/2/2006	25-08-2020	MS ITTINA PROPERTIES PVT. LTD. Vs BHARATHI RAO	SAINATH
15	O.S. 174/2008 (EVIDENCE.) IA/1/2008 IA/2/2008	25-08-2020	DHARANESH Vs GOWRAMMA	M. PRAKSH MK D1 3 TO 6
16	O.S. 795/2008 (EVIDENCE.)	25-08-2020	VENAKTALAKSHMAMMA Vs LINGAPURADA MUNIYAPPA	H. KANTHATHAJ BKC
17	O.S. 306/2011 (EVIDENCE.)	25-08-2020	M.LALITHA. Vs HANUMANTHARAYA	L.MALLESH. D1 EXPARTE
18	O.S. 984/2011 (EVIDENCE.) IA/1/2011	25-08-2020	BEEBIJAAN Vs AMMERJAN	SURESH KUMAR.
19	O.S. 381/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	25-08-2020	MANA PROJECTS PRIVATE LIMITED Vs BHAVANI PRASAD.T	SREEVATSA ASSOCIATES
20	O.S. 1005/2012 (EVIDENCE.) IA/1/2012	25-08-2020	Mangamma Vs Rathnamma	J.K.Rajegowda
21	O.S. 1244/2012 (EVIDENCE.) IA/1/2012	25-08-2020	T.Sonnappa Vs Subbamma	K.G.Ramakrishnaiah
22	O.S. 254/2020 (SUMMONS) IA/1/2020	07-09-2020 (11:00 A.M - 12:00 P.M)	Galappa Vs Siddappa L P since deceased by hos LRs 1.Mante Swamy	N R J
23	O.S. 722/2014 (SUMMONS) IA/1/2014	07-09-2020	Nagaveni Vs Gowramma	H Rajanna
24	O.S. 1739/2014 (SUMMONS) IA/1/2014	07-09-2020	Gangananjaiiah H N Vs Patalappa	Anjaneya A B
25	O.S. 1498/2015 (SUMMONS) IA/1/2015 IA/2/2015	07-09-2020	Master Nithin S, Rep. by Bhagya R Vs Srinivas M	S.R. VENKATESH
26	O.S. 1502/2015 (SUMMONS) IA/1/2015	07-09-2020	Hemaraju Vs Narasamma	L.MAHESH
27	O.S. 1801/2015 (SUMMONS) IA/1/2015 IA/2/2015	07-09-2020	Shakuntala B M Vs Satyanarayana B L	G.NARAYANA RAO

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28	O.S. 1855/2015 (SUMMONS) IA/1/2015	07-09-2020	Rajanna B Vs Srinivasachar V	
29	O.S. 65/2016 (SUMMONS) IA/1/2016	07-09-2020	Najmunnisa Vs Mohammed Nawaz K	B Vijaya S
30	O.S. 548/2016 (SUMMONS)	07-09-2020	Kencharangamma Vs Ranganarayanappa	M G S
31	FDP 30/2016 (SUMMONS)	07-09-2020	Gangamma Vs Nagamma	Anjanamurthy H
32	O.S. 95/2017 (SUMMONS) IA/1/2017	07-09-2020	Chandru Vs Chikkaveerappa alias Erappa	Jagadish K
33	O.S. 1838/2018 (SUMMONS)	07-09-2020	Ramakka Vs Pillappa	K Santhosh Kumar
34	O.S. 1850/2018 (SUMMONS) IA/1/2018	07-09-2020	Muneer Ahmed Vs Musteri Begum	B R P
35	O.S. 1924/2018 (SUMMONS)	07-09-2020	MURTHY T D N Vs AKKAYYAMMA	A.R. KRISHNAMURTHY
36	O.S. 5/2019 (SUMMONS) IA/1/2019	07-09-2020	NAGARAJU K S Vs VENKATESH K S	M D Basavanna
37	O.S. 613/2019 (SUMMONS) IA/1/2019	07-09-2020	Rathnamma Vs Ramanna	M Venkataswamy
38	O.S. 833/2019 (SUMMONS) IA/1/2019	07-09-2020	Renukesh Vs Krishnappa A	V M V
39	O.S. 1208/2019 (SUMMONS) IA/1/2019	07-09-2020	VENKATALAKSHMAMMA Vs VENKATARAMANAPPA	HAREESHA T
40	O.S. 1298/2019 (SUMMONS) IA/1/2019	07-09-2020	Munilakshamma Vs Munikrishnappa	N Srinivas
41	O.S. 1408/2019 (SUMMONS) IA/1/2019	07-09-2020	Marappa Vs Laksmamma	Murali D
42	O.S. 1819/2019 (SUMMONS)	07-09-2020	Manjula Vs Vijay Kumar	PADMANABHA
43	O.S. 24/2020 (SUMMONS) IA/1/2020	07-09-2020	Ramesh K Vs Krishnappa M	N Ganesha

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44	M.A. 40/2020 (NOTICE) IA/1/2020	07-09-2020	RAJAPRABHU S N Vs PRABHAKARAN C	NAGAI AH
45	O.S. 1258/2017 (A.D.R) IA/1/2017 IA/2/2017	07-09-2020	Mariyappa C K Vs Lakshminarasamma	
46	O.S. 1072/2014 (EVIDENCE.) IA/1/2014	07-09-2020	Muniyallamma Vs Narayanamma	K S S
47	O.S. 1702/2014 (EVIDENCE.) IA/1/2014	07-09-2020	Venkubai Vs Subramanyam P	C G G
48	O.S. 1145/2016 (EVIDENCE.) IA/1/2016	07-09-2020	Venugopal S V Vs Chandra Prabhu C B	R Raja
49	O.S. 466/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	07-09-2020	Cherukuri Laxmipathi Raju Vs Parvathamma	M/s Kamal and Bhanu
50	O.S. 341/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	07-09-2020	Lakshmi B K Vs Kousalya G R	Jagadeesh M C
51	O.S. 559/2018 (EVIDENCE.) IA/1/2018	07-09-2020	Rukmini Vs Narayana	Padmanabha
52	G and WC 29/2018 (EVIDENCE.) /1/2018 /2/2018	07-09-2020	PALLAVI MANAGULI SURYAKANT Vs ANAND MELLAM	SNEHA NAGARAJ